

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1165/(MAH)/2017  
 CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES: NAC Infrastructure Equipment Limited  
 V/s.  
 DBM Geotechnics & Constructions Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
14	<i>Neha Mehta a/w</i> <i>Dushyant Kumar</i> <i>i/b Theris Legal</i>	<i>Advocate</i> <i>for Applicant/</i> <i>Petitioner</i>	

ORDER

CP No. 1165/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 17.07.2017.

Sd/-  
**V. NALLASENAPATHY**  
 Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)